

[24 July, 2002]

RAJYA SABHA

Infrastructure Development Scheme" for Central Assistance under these Scheme. The project approval Committee, constituted under the guidelines, has considered and approved two Apparel Park projects at Tronica City (Ghaziabad, Uttar Pradesh) and Surat (Gujarat) till date.

(c) As per information available the inflow of Foreign direct investment (FDI) in textile industry including garment during the three years has been as under-

Year	Inflow of FDI (in million Rs.)
2000	80.99
2001	182.88
2002 (Jan.—May)	234.73

Capital subsidy scheme for Powerloom units

867. SHRIMATI AMPIKA SONI:

DR.T.SUBBARAMI REDDY:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government have any proposal to start a capital subsidy scheme for powerloom units to help it upgrade its technology;

(b) if so, the main features of the scheme;

(c) to what extent it will provide benefit in the exports of fabrics and cotton silk and wool segments;

(d) whether Government is also considering to urge them to utilize the technology fund scheme which was modified in January, 2002; and

(e) if so, what extent this scheme has been fully implemented?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) to (c) There is no new capital subsidy scheme for powerloom units is under consideration.

(d) and (e) The Technology Upgradation Fund Scheme, which was started from April 1, 1999 is ongoing, and Government is taking all possible

step, *inter alia*, modifications to guidelines, to encourage all manufacturing segments of the textile and jute industry, including the powerloom segments, to utilize its benefits.

Ambedkar Hastshilp Vikas Yojana (AHVY) in Andhra Pradesh

868. DR. DASARI NARAYANA RAO: Will the Minister of TEXTILES be pleased to state;

(a) what is the present status of Ambedkar Hastshilp Vikas Yojana (AHVY) in the State of Andhra Pradesh;

(b) the number of Design Centres set up in the State under AHVY; and

(c) results so far achieved through AHVY in the State?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) The Ambedkar Hastshilp Vikas Yojana (AHVY) was launched in the middle of 2001-2002 and during the same year, seven projects were sanctioned to 7 NGOs of Andhra Pradesh for undertaking Base line Survey, Design Workshop and setting up of Common Facility Centre (CFCs). A sum of Rs. 16.625 lakhs out of the sanctioned amount of Rs. 35.20 lakhs was released during the year 2001 -2002 for the purpose.

(b) There is no component under AHVY for setting up of Design Centre. However, a sum of Rs. 3.00 lakhs was sanctioned and half of it *i.e.* Rs. 1.50 lakhs, was released to 3 NGOs for holding design workshops under AHVY.

(c) 3 NGOs have already submitted their Base Line Survey reports, 23 self help groups have already been formed. Two Design Workshops have been conducted, and the work relating to setting up of 2 CFCs are in progress.

Setting up Apparel Parks

869. SHRI GAYA SINGH:

SHRIJ.CHITHARANJAN:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government have approved the scheme for setting up Apparel Parks;